

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.488 of 2025

Prema Kumari Wife of Rajeev Ranjan Thakur, Daughter of Devaki Prasad Thakur Residents of Village-Raipura, Post Office Rambilasnagar Bharthauli, Police Station-Muffasil, District -Aurangabad (Bihar).

... .. Appellant/s

Versus

Rajeev Ranjan Thakur Son of Late Bigan Thakur Resident of Village-Purnadib Umga, Post Office and Police Station-Madanpur, District-Aurangabad (Bihar).

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Kamendra Prasad Singh, Advocate
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

5 20-01-2026

Reg: I.A. No. 01 of 2025

Heard learned counsel for the appellant.

2. Issue notice to the respondent in I.A. 01 of 2025 by both modes, i.e., by ordinary process as well as by registered cover with A/D for which requisites must be filed within two weeks.

3. Notice is made returnable within six weeks.

4. List this case on 10.03.2026.

(Nani Tagia, J)

(Sunil Dutta Mishra, J)

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